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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **CCP(CO.) 11/2017**

CANARA BANK

..... Petitioner

Through

Mr. Y.P. Narula, Senior Advocate
with Mr. Abhay Narula, Advocate.

versus

CHERAN ENTERPRISES PVT. LTD. & ANR. Respondent

Through:

Mr. A.S. Chandhiok, Sr. Advocate
with Mr. J. Sivanandaraaj Aav, Ms.
Shalini Kaul, Mr. Chamanlal
Choudhary, Advocates for Mr. M.
Chandran Ratnaswami &
Mr. Ramaswamy Athappan, , Ex-
Directors
Mr. Anwesh Madhukar & Mr. Pranjal
Shekhar, Advocates for Mr. K.C.
Palanisamy
Ms. Jaya Tomar and Mr. Gagandeep
Singh, Advocates for R-2.

CORAM:

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER

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18.11.2019

Mr. Narula, learned senior counsel for the petitioner submits that he would like to file a response to the reply filed by the State Bank of India as well as the affidavits filed by the Ex-Directors of the respondent Company. Let the same be filed within a period of ten days from today.

List on 19th December, 2019.

JYOTI SINGH, J

NOVEMBER 18, 2019

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